

Defective Case Register from 2025-12-06 to 2025-12-06

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/37580/2025	SUSHANTA KUMAR JOSHI	2025-12-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-WA/50050/2025	BISWABIHARI MOHANTY	2025-12-06	i)Status of respondents not furnished. ii)Good ground certificate not furnished. iii)Legible copy of page no. 23 24, and 174 are to be filed. iv) Neat copy of page no. 113,114,140-145,157,158 are to be filed.
3	D-WP(C)/49666/2025	TRILOCHAN RATH	2025-12-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.204 not available.Page nos.222 and 223 227 228 and 230 not neat
4	D-WP(C)/49667/2025	SWAPNA KUMAR OJHA	2025-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner name not correct in affidavit.
5	D-WA/49971/2025	RAMANATH ACHARYA	2025-12-06	i) C. copy of cause title in wp(c) no. 68/2018 to be filed. ii) More than one prayer be furnished in being aggrieved.Put up for SR after removal of defect.
6	D-CRLA/37234/2025	DHIRENDRA KUMAR MOHAPATRA	2025-12-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 40 days delay. I.A. not filed 2. As per FIR details case no. not tally with ref. certificate.
7	D-ABLAPL/37579/2025	LAXMIDHAR MAHAPATRA	2025-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name mentioned in declaration not tally with sl.1 of affidavit
8	D-WP(C)/49432/2025	SANJIB KUMAR RATH	2025-12-06	As per index page marking not correct.
9	D-WA/49954/2025	SABYASACHI PANDA	2025-12-06	Period of Delay 81 days i) Neat copy of page no. 33,35,42,46 are to be filed.ii) Para no not correctly furnished in I.A.
10	D-ABLAPL/37613/2025	SATYABRATA DASH	2025-12-06	1. Deponent not identified. 2. Ann.1 not attested and page 9 not legible.
11	D-WP(C)/49354/2025	NITYANANDA BEHURIA	2025-12-06	RESPONDENT NO.4 ADDRESS NOT FURNISHED
12	D-WP(C)/50598/2025	SUBHASHIS MISHRA	2025-12-06	Page 50 not neat.
13	D-ABLAPL/37583/2025	RAMAKANTA PRADHAN	2025-12-06	G.R. no. not mentioned in the petition

14	D-ABLAPL/37599/2025	GOUTAM CHARAN ROUT	2025-12-06	1. Address of Petitioners not properly mentioned in CT. 2. Name of Pet. No.2 in CT not tally with signature.
15	D-ITA/50064/2025	SUBASH CHANDRA MOHANTY,S.C	2025-12-06	Period of Delay 47 days 1. Copy of assessment order dated AND copy of learned CIT (A) order dated not correctly furnished in page nos.3 and 5 respectively. 2.Completed Address not furnished on Appellant in cause title.
16	D-CRLMP/37067/2025	SIVA SANKAR CHAINI	2025-12-06	.Subject Code incorrectly Mentioned
17	D-ABLAPL/37712/2025	BIPIN KUMAR NAYAK	2025-12-06	1.Page marking of Date Chart not correct.
18	D-ABLAPL/37581/2025	BIDYALOK MOHAPATRA	2025-12-06	page no.22 not legible
19	D-CRLMA/37820/2025	NIRANJAN PANDA	2025-12-06	Put up for SR after filing of c. copy of impugned order.
20	D-BLAPL/37721/2025	SARAT KUMAR JENA	2025-12-06	Incomplete Ann.2 filed.
21	D-CONTC/49194/2025	ADV	2025-12-06	1.Code Not correct. i)Synopsis and Date chart not mentioned in index and not page marked.ii) Reference certificate not furnished.iii)Annexure-1 mentioned in Book mark not tally with petition in page 4 and 8.
22	D-CRLMC/36593/2025	BIBHUTI BHUSAN CHOUDHURY	2025-12-06	1. Certified copy of annex-1 not filed.
23	D-WP(C)/49670/2025	SWAPNA KUMAR OJHA	2025-12-06	page nos. 71 to 73 are not neat.
24	D-BLAPL/37725/2025	BAISHNAB CHARAN PATRA	2025-12-06	1. Ann.1 page 10 not legible. 2. Book Mark page marking of Ann.3 be corrected as 18 to 29.
25	D-BLAPL/37729/2025	AMULYA RATNA PANDA	2025-12-06	1. Deficit Court Fee of Rs.1.05 to be paid on Ann.4.
26	D-WP(C)/49688/2025	BASUDEV BARIK	2025-12-06	Page no.10 not filed.
27	D-CRLMC/37243/2025	SIDDHANT SARANGI	2025-12-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Fathers name of the petitioner not correctly furnished Sl. no.2 in affidavit.
28	D-CRLMC/37226/2025	BIKASH KARNA	2025-12-06	1. Certified copy of annex-1 not filed.
29	D-WP(C)/49671/2025	SWAPNA KUMAR OJHA	2025-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Sl. no. 4 of affidavit not proper.2. page nos. 71 to 73 are not neatly legible
30	D-RVWPET/50444/2025	SUBAS CHANDRA ACHARYA	2025-12-06	i) Reference certificate not furnished. ii) RVWPET court order at Anx-2 wrongly

				mention in prayer.Put up for SR after filing of c. copy of impugned order and removal of defects.
31	D-WP(C)/49674/2025	SWAPNA KUMAR OJHA	2025-12-06	1. page nos. 71 to 73 are not lgible
32	D-RVWPET/50519/2025	ADV.	2025-12-06	Legible copy of page no. 41 and 50 are to be filed.
33	D-CRLA/37849/2025	HEMANT KUMAR MUND	2025-12-06	Status of appellant not furnished 1-Original page Nos.21 and 22 of trial court judgement not properly arranged. 2-Date not fully furnished in Sl.No.8 of date chart. 3- Occupation of deponent not stated in I.As., 4- Para No. is left blank in declaration of affidavit in I.A.No.3368/2025
34	D-CRLMP/36180/2025	BYOMAKESH TRIPATHY	2025-12-06	1. Page no. 15 Annex-2 not exhibited. 2. I.A. petition not correctly paginated. 3. HBAWF fee Rs. 50/- to be paid on V>Nama.
35	D-WP(C)/49619/2025	AGASTI KANUNGO	2025-12-06	Page no. 46 and 58 71 not completely scanned
36	D-WP(C)/49673/2025	SWAPNA KUMAR OJHA	2025-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. sl. no.4 of affidavit not proper.2 page nos.71 to 73 and 78 are not neat.
37	D-CRLMC/37267/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-12-06	1. PS case number not correctly furnished in Prayer of the petition.
38	D-CMP/50095/2025	RATNAKAR SAMANTASINGHAR	2025-12-06	This may be regd.as RSA
39	D-BLAPL/37713/2025	MANAS KUMAR CHAND	2025-12-06	1. Synopsis and Date Chart not page marked.
40	D-WP(C)/49675/2025	SWAPNA KUMAR OJHA	2025-12-06	page nos. 71 to 73 are not neatly legible.
41	D-CONTC/49816/2025	ADV.	2025-12-06	Put up for S.R. after filing copy of order passed in SLP . in view of order dtd .20-9-2024 passed in CONTC No. 1523/2024
42	D-WA/50330/2025	MADAN MOHAN SWAIN	2025-12-06	1.Court Fee Rs.12/- to be paid
43	D-ABLAPL/37719/2025	DEBASISH PATNAIK	2025-12-06	1. Address not properly mentioned in CT. 2. Synopsis and Date Chart not page marked. 3. Synopsis and Date Chart not chronologically filed.
44	D-CRLREV/36786/2025	JAJATI KESHARI KHUNTIA	2025-12-06	Put for S.R after filing of Revision petition in proper format.
45	D-CONTC/49814/2025	ADV.	2025-12-06	put up for S.R .after filing of copy of order passed in SLP in view of the order dtd .20-9-2024 passed in CONTC no .3760/2024.
46	D-BLAPL/37743/2025	ACHYUTANANDA PATTANAIK	2025-12-06	1. Nomenclature of Case mentioned in reference certificate not correct.

47	D-WP(C)/50518/2025	PRANAYA KISHORE HARICHANDAN	2025-12-06	14-NOT PROPERLY INDEXED. 1. Occupation not furnished in Affidavit
48	D-CONTC/49821/2025	RANJIT SAMAL	2025-12-06	1. Period of Delay 947 days delay. 2. Cause title of annex.1 to be filed
49	D-BLAPL/37732/2025	JAGAJIBAN PRADHAN	2025-12-06	.Subject Code Not Furnished .
50	D-ABLAPL/37615/2025	KULDEEP MOHANTY	2025-12-06	1. Affidavit not properly executed.
51	D-CONTC/49817/2025	ADV.	2025-12-06	Put up for S.R after filing of copy of order passed in SLP . in view of or. dtd.2-5-2024 passed in CONTC.No-2818/2024 .
52	D-BLAPL/37775/2025	DEVASHIS PANDA	2025-12-06	Page No. 9 not legible.
53	D-CONTC/50154/2025	ADV	2025-12-06	Address of the Honble court not correctly furnished.
54	D-BLAPL/37764/2025	SURYAKANTA DWIBEDI	2025-12-06	1.Free copy of Rejection order not filed. 2.Signature of the petitioner not attested by the Jail Authority
55	D-RSA/49433/2025	SAILESH DAS	2025-12-06	C.Fee Payable be corrected in the Memo.of Appeal
56	D-BLAPL/37761/2025	BISWOJEET LENKA	2025-12-06	1.Page No. 17 not legible. 2.Free copy/certified copy of the Rejection order not filed.
57	D-CMAPL/40037/2025	AVIJIT PAL	2025-12-06	Code Incorrect. i) Synopsis, date chart and c. copy of order are not page mark in Index. ii) Year of the wp (c) wrongly mention in I.A. no. 508/2025.
58	D-BLAPL/37756/2025	MRUGANKA MAULI PATNAIK	2025-12-06	Petitioner name mentioned in the application not tally with the signature put in the V.nama
59	D-CRLA/37393/2025	MANORANJAN KHATUA	2025-12-06	1. Put up for SR after redacting the name of victim Father and Address in cause title.
60	D-CRLREV/36735/2025	JYOTIRMAYA SAHOO	2025-12-06	Notarial stamp not furnished in both affidavits.Signature in Vnama not attested.
61	D-WP(C)/47634/2025	RAJJEET ROY	2025-12-06	1. Address of the Opp.party no.2 not correctly furnished in the cause title.
62	D-WP(C)/49976/2025	JAGABANDHU ROUT	2025-12-06	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Put up for S.R. after properly page marked in Index.
63	D-WP(C)/49980/2025	SUSANTA KUMAR BARAL	2025-12-06	ANNEXURE-4 wrongly exhibited in para-5 body of the petition as per the Index.
64	D-WP(C)/49902/2025	SATRUGHNA DASH (A)	2025-12-06	Page no.45 not filed as per Index.
65	D-CMP/50251/2025	DEBENDRA PRADHAN	2025-12-06	14-NOT PROPERLY INDEXED.
66	D-CRLREV/37349/2025	SAMIR KUMAR MISHRA	2025-12-06	1. Being aggrieved grounds and good ground not mentioned in the petition. 2. paragraphs not correct in declaration of affidavit and also affidavit of I.A

67	D-CRLREV/37319/2025	SIDHESWAR RATH	2025-12-06	1.Period of Delay 01 day delay. I.A. not filed. 2. page no. 23 to 28 are not neatly legible.
68	D-WP(C)/50114/2025	AMIYA KUMAR MOHANTY	2025-12-06	Page nos.51 52 and 53 not neat and legible.2.Page no.86 not fullfledged.
69	D-CRLREV/37138/2025	AMLAN SHAKTI PAUL	2025-12-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
70	D-CRLREV/37524/2025	JAGAJIBAN PRADHAN	2025-12-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 11 days delay. I.A. not filed. 1. Name of the victim/Informant shall not be mentioned in the petition.2. Revision petition not proper format(Being aggrieved grounds and Good grounds not furnished).3. Paragraphs not furnished in declaration of both the affidavit
71	D-CONTC/49029/2025	ADV.	2025-12-06	i) WP(c) no. 21587 /2024 not mentioned in Reference certificate.ii) For further S.R. after filing of postal receipt and cause title of wp(c)21587of 2024
72	D-CONTC/50039/2025	TIRTH KUMAR SAHU	2025-12-06	i) For further S.R. after filing of cause title of CRLMC No. 4725 of 2023.
73	D-CONTC/49033/2025	ADV.	2025-12-06	i) wp(c) case no. not mentioned in Reference certificate.ii) For further S.R. after filing of Postal receipt and cause title of wp(c)22495 of 2024
74	D-WP(C)/49466/2025	TRILOCHAN PANIGRAHI	2025-12-06	Page no.28 31 32 and 64 not neat. Prayer not correctly mentioned .Year not mentioned inannexure-1 in averment para-2.Page no. 1 not correctly mentioned in both petition.
75	D-MACA/50001/2025	GIRIJA PRASAD DUTTA	2025-12-06	Period of Delay 2 days
76	D-MACA/49871/2025	ADAM ALI KHAN	2025-12-06	Period of Delay 73 days 2.statutory deposit not made
77	D-CRLMC/37685/2025	SAMBIT RATH	2025-12-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
78	D-WP(C)/49454/2025	BHAWANI SANKAR PANIGRAHI	2025-12-06	Page no.23 24 and 31 not neat
79	D-CONTC/50277/2025	ADV	2025-12-06	i) Reference certificate not furnished.ii) Name of the counsel not in capital letter in the petition.
80	D-MACA/49880/2025	JEEVANJYOTI MOHANTY	2025-12-06	Court Fee Rs. 187/ payable, not paid
81	D-WP(C)/49473/2025	JAJATI KESHARI KHUNTIA	2025-12-06	Page no. 14 not available.
82	D-ABLAPL/37571/2025	ANUGRAHA NARAYAN	2025-12-06	1. Annexure 1 is not paginated.

		SAMANTRAY		
83	D-WA/49855/2025	ANKITA MUKHERJI	2025-12-06	i) Respondent no. 5 not a party in wp (c). ii) Status of the R-5 not correctly furnished
84	D-ABLAPL/37696/2025	DEBASIS SAHOO	2025-12-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. paragraphs not correct in declaration of affidavit and page nos. 15 and 17 are not neat legible.
85	D-ABLAPL/37567/2025	SATYAJIT MOHAPATRA (2)	2025-12-06	1. Annexure 1 is not paginated properly
86	D-ABLAPL/36850/2025	BISWARANJAN DALAI	2025-12-06	1. Annexure 1 not properly filed. It is not in proper size.
87	D-CRLREV/37127/2025	AMLAN SHAKTI PAUL	2025-12-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-CONTC/49098/2025	ADV	2025-12-06	i) Reference certificate not furnished.ii) Name of the filing counsel not in capital letter in the petition.
89	D-CONTC/49298/2025	ADV.	2025-12-06	1. Page no.16 not filed.
90	D-CRLA/37521/2025	SOUGAT DASH	2025-12-06	1. Copy of Trial Court Judgement Rs 36.30 payable, Rs.5.00 paid and Rs.31.30 to be paid on c.copy under Annex.-1 1-The name of P.S. and P.S.Case No.wrongly furnished in para-1 and P.S.Case No. not mentioned in para-2 of appeal memo,2-Sentece awarded u/s.363 IPC.not mentioned in para-1 of appeal memo and I.As 3-Sentece awarded u/s.366 IPC. twice mentioned in para-1 of 1 / 2 appeal memo and I.As.
91	D-ABLAPL/37552/2025	DEBASIS SAHOO	2025-12-06	1. Paragraph declaration not correct. 2. Ann.1 not legible.
92	D-CRLREV/37231/2025	ANSUMAN BHUYAN	2025-12-06	This may be registered as CRLMP
93	D-WP(C)/49607/2025	RANJAN KUMAR ROUT	2025-12-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Annexure-6 not legible.2.Rs.6.00 not paid in V.Nama
94	D-WP(C)/49602/2025	SIBA PRASAD SWAIN	2025-12-06	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
95	D-CONTC/49080/2025	SANTOSH KUMAR NANDA	2025-12-06	Code Not indicated i) Name of the counsel of the petitioner not in capital letter in the petition
96	D-ABLAPL/37697/2025	DEBASIS SAHOO	2025-12-06	1. Page nos. 15 to 17 are not neatly legible. 2. paragraphs not correct in declaration of

				affidavit
97	D-MACA/49995/2025	GIRIJA PRASAD DUTTA	2025-12-06	Period of Delay 33
98	D-CRLREV/37724/2025	BHABANI SHANKAR DASPARIDA	2025-12-06	put up after consolidation petition filed.
99	D-CRLREV/37294/2025	PARSURAM PANDA	2025-12-06	1. or.dtd 6-11-2025 in annex.1 not tally with cause title.2.paragraphs not correct in declaration.
100	D-WP(C)/49568/2025	AKHIL KRUSHNA MOHAPATRA	2025-12-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
101	D-CONTC/49275/2025	ADV.	2025-12-06	1. W.P.(C) case number not correctly furnished in cause title para no.1 AND Prayer of the petition. 2. I.A. number not correctly furnished in Top of the Index Synopsis and Cause title.
102	D-WP(C)/49569/2025	ASHOK KUMAR SARANGI	2025-12-06	8-CAUSE TITLE NOT IN ORDER.
103	D-FAO/49950/2025	SAMEER KUMAR DAS	2025-12-06	good ground not furnished
104	D-MACA/50170/2025	KAPILA CHARAN NAYAK	2025-12-06	further SR after filling of c copy
105	D-MACA/49988/2025	G.P.DUTTA	2025-12-06	statutory deposit not made
106	D-RSA/48514/2025	MANORANJAN KHATUA	2025-12-06	Put up for further S.R after Valuation and C.Fee Payable be correctly furnished
107	D-RSA/48977/2025	RAJ KISHOR SWAIN	2025-12-06	1.Valuation and C.Fee Payable be correctly furnished.2.Annex-1 and 2 be arranged and Page Marked properly in the Index.3.C.Copy of Trial Court Jt. and Decree be filed for assessment of C.Fee.Put up after rectification.
108	D-CMP/50227/2025	MAMATA MISHRA	2025-12-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Date of order mentioned in the A-4 does not tally with the Index.
109	D-CRLREV/37263/2025	ASHUTOSH KUANR	2025-12-06	C.copy of order VIDE ANNEX.1 to be filed.2. page nos. 17 and 18 not legible
110	D-MACA/50097/2025	PANCHANAN PANIGRAHI	2025-12-06	MACA does not lie
111	D-RSA/49247/2025	SABITA RANJAN PATNAIK	2025-12-06	1.Valuation and C.Fee Payable be correctly furnished.2. C.Copy of the Trial Court Jt. and Decree be filed for assessment of C.Fee.Put up for further S.R after rectification
112	D-CONTC/50080/2025	ADV.	2025-12-06	i) Annexure-1 repeated three times in the petition.ii) Page no. 12 not legible.

113	D-CRLREV/37341/2025	RAJJEET ROY	2025-12-06	8-CAUSE TITLE NOT IN ORDER. 1.Other accused persons in the impugned order at sl.no.11 have not made parties in the cause title.2.Some documents not related to this case have been tagged with this case.
114	D-CMAPL/50503/2025	SUDEEP KUMAR SARANGI	2025-12-06	C. copy of impugned order not filed. i) Leave petition prefer to CMAPL to be filed. ii)Put up for SR after removal of defect.
115	D-ARBA/44936/2025	NILAKANTHA JUJHARSINGH	2025-12-06	1. Synopsis and Date chart not filed. 2. Page no.36 not legible
116	D-WP(C)/49614/2025	PITAMBAR PANDA	2025-12-06	D.C fee of Rs.6/- to be paid

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 06-12-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.